

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

## **Original Application No.200/00558/2017**

Jabalpur, this Wednesday, the 13<sup>th</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Sukhchain Kol, S/o Ramesh Kol, aged about 43 years, Ex. Gang Man, Village Dhamki, Tehsil Sihora, Post Bela, P.S. Gosalpur, Distt. Jabalpur M.P. Mob. No.8458936678 **-Applicant**

**(By Advocate – None)**

## V e r s u s

1. Union of India through Secretary, Ministry of Railway, Rail Bhawan, Rafiq Marg, New Delhi 110001.
2. Union of India through General Manager, West Central Railway, Indira Market, Jabalpur M.P 482001.
3. Divisional Railway Manager, Center Railway, Jabalpur MP, Indira Market 482001.
4. Assistant Personnel Officer, Central Railway, Jabalpur MP, Indra Market – 482001

**(By Advocate – Shri Swapnil Ganguly)**

## ORDER(ORAL)

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that there has been no representation on behalf of the applicant for the last four consecutive occasions, i.e. 23.04.2018, 04.07.2018, 24.08.2018 and 05.11.2018. Today

also, neither the applicant nor his counsel is present. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-